

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:736
ANSWERED ON:27.02.2015
COMPENSATION TO FAMILIES OF SOLDIERS
Kaswan Shri Rahul

Will the Minister of DEFENCE be pleased to state:

- (a) the number of soldiers in the country who laid down their lives since the conflict of Kargil, State / UT-wise including Rajasthan;
- (b) whether dependants of all martyrs have been provided financial assistance / compensation;
- (c) if so, the details thereof, State/UT-wise including Rajasthan; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) 4685 defence service personnel laid down their lives since the conflict of Kargil till 27.01.2015. State / UT wise details are available since 2006 are given in Annexure-I.
- (b) & (c): Compensation in the form of Ex-gratia lump sum amount, Liberalised Family Pension or Special Family Pension, Death-cum-Retirement Gratuity, and Group Insurance benefit have been paid to next of kins of 4659 deceased defence service personnel.
- (d) Out of remaining 26 cases, 22 are recent occurrences and in 4 cases, payment has not been made due to Court cases.